GOVERNMENT OF INDIA MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP RAJYA SABHA

UNSTARRED QUESTION NO. 2042

ANSWERED ON 20.12.2023

INCREASING EMPLOYABILITY THROUGH SKILL DEVELOPMENT

2042. SHRI DHANANJAY BHIMRAO MAHADIK:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the steps taken by Government to improve employability of youth through skill development; and
- (b) the steps taken by Government to cater to new age job roles?

ANSWER

THE MINISTER OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI DHARMENDRA PRADHAN)

(a) & (b) Under the Govt of India's Skill India Mission, the Ministry of Skill Development and Entrepreneurship (MSDE) delivers skill, re-skill and up-skill training through an extensive network of skill development centres/colleges/institutes etc. under various schemes, viz. Pradhan Mantri Kaushal Vikas Yojana (PMKVY), Jan Shikshan Sansthan (JSS), National Apprenticeship Promotion Scheme (NAPS) and Craftsman Training Scheme (CTS) through Industrial Training Institutes (ITIs), to all the sections of the society across the country. The SIM aims at enabling youth of India to get future ready & industry ready skills.

Following specific steps have been taken to align the training programs to market needs and improve the employability of trainees:

- i. The training programmes offered under the schemes of MSDE are developed in collaboration with industries, keeping in view market demands. 36 Sector Skill Councils (SSCs), led by industry leaders in the respective sectors, have been set up by National Skill Development Corporation (NSDC) which are mandated to identify the skill development needs of respective sectors as well as to determine skill competency standards.
- ii. Future ready job-roles addressing the requirement of Industry 4.0, emerging sectors like Drone, Artificial Intelligence (AI), Robotics, Mechatronics, etc., have been prioritized under PMKVY 4.0. Under CTS also, new age courses have been developed to meet the demand of futuristic job roles in emerging technologies.
- iii. The National Council for Vocational Education and Training (NCVET) has been set up as an overarching regulator establishing regulations and standards to ensure quality in the Technical and Vocational Education and Training (TVET) space.

- iv. The Awarding Bodies recognised by NCVET are expected to develop the qualifications as per the industry demand and map them with the identified occupations as per the National Classification of Occupation, 2015, of Ministry of Labour and Employment and obtain industry validations.
- v. Directorate General of Training (DGT) is implementing Flexi MoU Scheme and Dual System of Training (DST). These initiatives are meant to provide training to ITI students in industrial environment.
- vi. Courses aligned to National Skills Qualification Framework (NSQF) also have components of On Job Training (OJT) and employability skills.
- vii. DGT has also signed MoU with IT Tech companies like IBM, CISCO, Future Skill Rights Network (erstwhile Quest Alliance), Amazon Web Services (AWS) and Microsoft to ensure industry linkages for the institutes at the state and regional levels under Corporate Social Responsibility (CSR) initiatives.
- viii. NSDC, under the Market led program, provides support to training providers that collaborate and align skill courses with industry demand.
- ix. Under NAPS, apprenticeship training and increasing engagement with industrial establishments for undertaking apprenticeship programmes is promoted.
- x. Government of India has signed Migration and Mobility Agreement with ten countries viz., U.K.; France, Germany, Israel, Taiwan, Austria, Mauritius, Australia, Portugal and Finland for aligning skilling with demand in these countries.
- xi. Government of India has announced setting up of 30 Skill India International Centers for catering to the demand for skilled workers for foreign countries.
